

DIVISION BENCH  
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/264(KB)2022  
IA(I.B.C)/1027(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MAY 2024**

IN THE MATTER OF	EMAMI REALTY LIMITED VS FORT PROJECTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Resolution Professional  
Mr. Keshav Tibarewalla, Adv. ]

**ORDER**

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1027(KB)2024:**
  - a. Ld. Counsel Mr. Rishav Banerjee for the Resolution Professional seeks 90 days extension of the CoC members meetings.
  - b. We have perused the notice of meeting of CoC members held on 2<sup>nd</sup> May, 2024 at page 53 of the petition and we are satisfied that extension can be granted for 90 days commencing from 7<sup>th</sup> May, 2024. Accordingly, IA is **allowed** and **disposed of**.
3. List this C.P. for further consideration on **10.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**